

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.129
IB-3456/ (ND)/2019

IN THE MATTER OF:
Kareva Marketing Gmbh
Vs.
Universal Performance Chemicals (P) Ltd

....OPERATIONAL CREDITOR
....CORPORATE DEBTOR

SECTION :
U/s. 9 IBC, 2016

Order delivered on 22.3.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Shohit Chaudhry and Mr. Pankaj Agarwal, Advocates for OC
For the Respondent/CD : Mr. Atul Kumar and Mr. Abhimanyu Sharma Advocates for
Respondent
For the Intervener :

ORDER

Counsel for the Operational Creditor is present. Counsel for the Corporate Debtor is present. The Counsel for the Operational Creditor prayed for time to file rejoinder. At request, time is enlarged.

List on 6th May, 2021.

— Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit